

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:713
ANSWERED ON:08.07.2009
ENVIRONMENTAL CLEARANCE TO DEVELOPMENTAL PROJECTS
Reddy Shri Mekapati Rajamohan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether large number of developmental/infrastructural projects are lying pending with the Government for environmental clearance resulting in cost escalation;
- (b) if so, the details of such projects, State-wise;
- (c) since when these projects are lying pending along with the reasons thereof;
- (d) whether the Government proposes to clear all these projects during the current financial year; and
- (e) if so, the steps proposed to be taken for speedy disposal of these projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH):

- (a) As on date a total of 17 infrastructural projects from various States await Environmental Clearance.
- (b) & (c) The present status of the pending projects is enclosed
- (d) & (e) Generally decisions on the projects are taken within 105 days of the receipt of complete information, as provided for in the Environment Impact Assessment Notification, 2006.